

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14013/2025
[Arising out of impugned final judgment and order dated 06-12-2024
in WRIT-A No. 4810/2021 passed by the High Court of Judicature at
Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PRADEEP KUMAR & ANR.

Respondent(s)

IA No. 112743/2025 - EXEMPTION FROM FILING O.T.

IA No. 297298/2025 - EXEMPTION FROM FILING O.T.

IA No. 112742/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 24-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Ms. Aishwarya Bhati, Sr. Adv., A.S.G.

Mr. Tanmaya Agarwal, AOR

Mr. Wrick Chatterjee, Adv.

Mrs. Aditi Agawal, Adv.

Mr. Udit Bhardwaj, Adv.

For Respondent(s) :

Mr. Chandra Shekhar, Adv.

Mr. Prashant Shekhar, Adv.

Mr. Ashwani Saini, Adv.

Mr. Rakesh Kumar Sharma, Adv.

Mr. Ashok Kumar, Adv.

Mr. Manish Chaurasia, Adv.

Mr. S. K. Verma, AOR

Mr. Ravi Raghunath, AOR

Ms. Nishtha Jindal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 10th March, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR